(b) the number of visitors and observers who were issued Form 'P' or Foreign Exchange permits in connection with the Olympics?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION BHAKT DARSHAN): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

Category of persons who were issued 'P' form or foreign exchange for visit to Tokyo d the Olympic Games and Number of persons deputed to go	luring
(1) Competitors (i.e. hockey team, athletes, wrestlers, Rifle shooters, weight-lifters, divers, gymnasts and cyclists).	58 [~]
(2) Managers (one each for hockey, athletics and Wrestling)	3
(3) Coaches (one each for hockey, athletics and wrestling)	3
(4) Coach-cum Managers (1 each for rifle-shooting, weight-lifting and cycling).	3
(5) Other officials accompanying the contingent (i.e. Chef-de-Mission), Secretary-cum-Treasurer and Public Relations Officer).	3
(6) Gun Mechanic for shooting team	1
(7) Cooks	2
(8) Delegates to attend International meetings (i. e. I.O.C., Asian Games, International Football Federation International Judo Federation, International Recreation Association and Sports Science Congress).	7
(9) Technical officials (i.e. Umpires, Judges, etc. for hockey, athletics, wrestling, shooting and weight-lifting).	12
(10) Observers deputed by the Ministry of Education (1 from the Ministry of Education, 1 from All India Council of Sports and 2 from National Institute of Sports).	4
(11) Press	10
(12) Official deputed by Maharashtra Government as observer	1
(13) Official deputed by Amateur Athletic Federation of India for studying preparation of tracks.	I
(14) Persons deputed by the National Federations for taking examination to become International Referees	3
(15) Other visitors	4
TOTAL	115
FOODGRAINS DEALERS ARRESTED IN DILHI *104. Shri PALAT KUNHI KOYA: Will the Minister of Home Affairs be pleased to state: rities and who were arrested in during the months of August, tember and October, 1964 and nature of punishment given to and	Sep-

(a) the number of wholesale and retail foodgrain dealers and dealers of essential commodities whose houses and shops were raided by the autho-

(b) what are the quantities of various commodities recovered from them and the manner of their disposal?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME **AFFAIRS** (SHRI L. N. MISHRA): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

- (a) Premises of 61 licensed wholesale and retail foodgrain dealers and dealers of essential commodities were raided by the police in collaboration with the Civil Supplies Department, Delhi and 81 persons were arrested. Out of the 61 cases, one case been completed and has ended conviction. The punishment awarded was imprisonment till the rising of the court, a fine of Rs. 250|- and confiscation of 13 bags of wheat involved.
- (b) The following commodities were recovered:-

ı.	Indigenous wh	eat		373.23	Qtls.
2.	Imported whe	at		29.54	Qtls.
3.	Atta .			64.00	Qtls.
4.	Sugar .			194.80	Qtls.
5.	Black Gram			12.50	Qtls.
6.	Dal Chana			3.60	Qtls.
7.	Rice .			22.18	Qtls.
8.	Besan .			2.07	Otls.
9.	Dalda .	٠.		0.69	Qtls.
10.	Cement		•	90	Bags.
ıı.	Kerosene Oil			7	Tins.
12.	Salt .			15.00	Qtls.
13.	Cattle feed			20:34	Qtls.
14.	Chhilka (Gram	n).		21.60	Qtls.
15.	Iron Sheets			1695	Iron

sheets of various sizes.

Except for the 13 bags of wheat confiscated in the case which resulted in conviction, other quantities various commodities recovered held in safe custody for disposal in accordance with the orders of court.

बारामुला में पाकिस्तानी गेंग का पकड़ा जाना

*१०५. े श्री एस० सी० देव :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि अक्तूबर, १६६४ में पाकिस्तानी उत्पातियों का एक गेंग बारामुला में पकड़ा गया जो वहां सरकारी इमारतों तथा पूलों को उड़ाने का प्रयत्न कर रहा था;
- (ख) क्या उनके कब्जे से कोई बम भौर दूसरे विस्फोटक पदार्थ बरामद किये गये थे : ग्रौर
- (ग) क्या इन व्यक्तियों का सम्बन्ध पुंछ क्षेत्र के उन उत्पातियों से है जो वहां कार्य कर रहे थे?

†[PAKISTANI GANG APPREHENDED IN. BARAMULA

*105.
SHRI RAM SAHAI:
SHRI S. C. DEB:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a gang of Pakistani miscreants was hended in Baramula during the month of October, 1964 while attempting to blow up Government buildings and bridges;

^{†[]} English translation.